NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 81/397-398/NCLT/AHM/2016 (New) C.P. No. 45/397-398/CLB/MB/2014(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

Name of the Company:

Janak I. Vyas

V/s.

Varshaben S. Trivedi

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. 7 1

)

ORDER

Petitioner present in person. None present for Respondents.

Written arguments filed by Respondents on 11.1.2017. Petitioner stated that he has received copy of the same.

Orders reserved.

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 13th day of January, 2017.